

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 141 of 2014 &
I.A. No. 240 of 2014

Dated : 10th JULY,2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sai Wardha Power Ltd. Appellant(s)

Versus

Reliance Infrastructures Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Hasan Murtaza

ORDER

(MENTIONED IN THE COURT)

At the request of the learned counsel for the Appellant, post this matter on **23.07.2014** instead of 31.07.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js